

# HIGH COURT OF UTTARAKHAND, NAINITAL

## NOTIFICATION

No. 216/UHC /Admin.A/2023

Dated: Nainital: April 28<sup>th</sup> ,2023

**Hon'ble Shri Justice Pankaj Purohit**, has assumed charge of the office of Judge of the High Court of Uttarakhand, Nainital on **28.04.2023** at **10:00 A.M.** pursuant to Notification No. **K-13032/03/2022-US.I** Dated: **27<sup>th</sup> April, 2023** issued by Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

**Sd/-**  
**(Anuj Kumar Sangal)**  
**Registrar General**

No. 1942/UHC/I-d-1/Admin.A /2023

Dated: Nainital: April 28<sup>th</sup> , 2023.

**Copy forwarded to:**

1. P.P.S. to Hon'ble the Chief Justice with the request to place it before His Lordship for kind perusal.
2. P.S./P.A. to Hon'ble Judges of this Court with the request to place it before His Lordship for kind perusal.
3. Secretary General, Hon'ble Supreme Court of India, New Delhi.
4. Advocate General, Government of Uttarakhand.
5. Special Secretary, Government of India, Ministry of Law & Justice (Dept. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi 110011 with reference to Notification No. K-13032/03/2022-US.I Dated: 27th April, 2023.
6. Chief Secretary, Government of Uttarakhand, Dehradun.
7. Secretary to Hon'ble the Governor of Uttarakhand, Raj Bhawan, Dehradun.
8. Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
9. Secretary (Law) - cum- L.R., Government of Uttarakhand, Dehradun.
10. Secretary (Personnel), Government of Uttarakhand, Dehradun.
11. Registrar General of All the High Courts.
12. Accountant General (A & E), Uttarakhand, Mahalekhakar Bhawan, Chuna Bhatta Road, Kaulagarh, Dehradun, Pin-248195 with the request to issue pay slip in favour of Hon'ble Shri Justice Pankaj Purohit, Judge of the High Court of Uttarakhand, Nainital, immediately.
13. Director, Treasuries & Financial Services, 23, Laxmi Road, Dalanwala, Dehradun.
14. Chairman, Bar Council of Uttarakhand, Nainital.
15. President/Secretary, High Court Bar Association, Nainital.
16. Director, Printing & Stationery, Roorkee with the request to publish the notification in the next issue of the Gazette.
17. All the Registrars of the Court.
18. Secretary, HCLSC, Nainital.
19. Officer on Special Duty of the Court.
20. Joint P.P.S./ Head P.S./ I/c Head B.S. of the Court.
21. P.S. to Registrar General of the Court.
22. Chief Treasury Officer, Nainital.
23. Joint Registrars/Deputy Registrars/Librarian/Chief Protocol Officer/Assistant Registrars/Section Officers of the Court.
24. Assistant Registrar (I.T.) of the Court with the request to upload it on the official website of the High Court.
25. Management Officer/ Protocol Officer/Public Relations Officer of the Court.
26. Guard File.

**By order,**

**Joint Registrar-II**